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ASSAM ACT XXXII OF 1953

THE ASSAM APPROPRIATION (No.III) ACT, 1953

(Passed by the Assembly)

(Received the assent of the Governor on the 30th October 1953)

[Published in the Assam Gazette, dated 18th November 1953]

An

Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March 1954.

Be it enacted by the Assam Legislative Assembly as follows:—

Short title.

1. This Act may be called the Assam Appropriation (No.III) Act, 1953.

Issue of
Rs.2,48,89,333
out of the
Consolidated
Fund of the
State of
Assam for the
year 1953-54.

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of two crores, forty-eight lakhs, eighty-nine thousand, three hundred and thirty-three rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1954 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1954.

SCHEDULE

Grant No.	(Services and purposes) Major Heads	Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	Rs.	Rs.	Rs.
2	Charges on account of Land Revenue	3,62,324	...	3,62,324
3	Charges on account of Excise ...	34,000	...	34,000
5	Charges on account of Forests ...	1,17,332	...	1,17,332
9	Charges on account of Navigation, Embankment and Drainage Works.	50,000	...	50,000

[Price anna 1 or 1d.]

(1)

(2)

(3)

Grant No.	(Services and purposes) Major Heads	Sums not exceeding		Total
		Voted by the Assembly	Charged on the Consolidated Fund	
		Rs.	Rs.	Rs.
	Charges on account of Capital Outlay on construction of Irrigation, Navigation, etc., works.	15,00,000	...	15,00,000
10	Charges on account of General Administration.	3,74,098	12,574	3,86,672
11	Charges on account of Administration of Justice.	4,429	6,300	10,729
12	Charges on account of Jails and Convict Settlements.	30,000	...	30,000
13	Charges on account of Police	57,701	...	57,701
15	Charges on account of Scientific Departments.	1,800	...	1,800
16	Charges on account of Education	21,86,278	...	21,86,278
17	Charges on account of Medical	68,508	...	68,508
18	Charges on account of Public Health	3,87,135	...	3,87,135
19	Charges on account of Agriculture	9,23,027	...	9,23,027
20	Charges on account of Veterinary	72,910	...	72,910
21	Charges on account of Co-operation— Co-operative Societies.	83,070	...	83,070
22	Charges on account of Co-operation— Rural Development.	1,79,197	...	1,79,197
23	Charges on account of Industries and Supplies—Sericulture and Weaving.	3,68,719	...	3,68,719
24	Charges on account of Cottage Industries.	67,383	...	67,383
26	Charges on account of Miscellaneous Departments.	3,711	...	3,711
27	Charges on account of Civil Works	7,57,541	...	5,57,541
32	Charges on account of Territorial and Political Pensions, "55.— Superannuation Allowances, etc."	3,00,000	...	3,00,000
33	Charges on account of Stationery and Printing.	1,09,887	...	1,09,887
34	Charges on account of State Prisoners and Detenus, etc.	1,00,000	...	1,00,000
35	Charges on account of Donations for charitable purposes, etc.	20,26,000	2,53,819	22,79,819
38	Charges on account of Pooled Trans- port, etc.	1,00,000	...	1,00,000
39	Charges on account of expenditure on displaced persons.	15,83,110	...	15,83,110
42	Charges on account of Extraordinary charges.	34,092	...	34,092
43	Charges on account of Community Development Project.	9,41,500	...	9,41,500
	Charges on account of Capital Outlay on Forests.	2,55,000	...	2,55,000

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
46	Charges on account of Capital Outlay on Schemes of Agricultural Improvement and Research.	52,440	...	52,440
	Charges on account of Capital Outlay on Electricity Schemes.	54,45,500	...	54,45,500
48	Charges on account of Capital Account of other Works outside the Revenue Accounts.	93,650	...	93,650
50	Charges on account of Capital Outlay on State Schemes of Government Trading.	20,798	...	20,798
51	Charges on account of Loans and Advances.	35,00,000	...	35,00,000
	Charges on account of Debts raised in India.	...	24,25,500	24,25,500
	Grand Total	... 2,21,91,140	26,98,193	2,48,89,333